

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/54/ (IB)/2017

NAME OF THE PETITIONER(S)

: K. RAGHURAMAN

NAME OF THE RESPONDENT(S)

: EMAS ENGINEERS & CONTRACTORS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Course for the Petitioner
Course for the Petitioner

9536277362

bluggarath trishnan@qmail.com

bhagavath @ heb panners. Com

ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner is directed to send private notice to the respondent and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. The Registry is also directed to send notice to the respondents. Put up on 21.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)